

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 13/AM11 HELD ON 30.06.2010
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT

Meeting No. 13/87-NC-7/2010 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' held on 30.06.2010 under the Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC

2. Committee confirmed Minutes of NC Meeting No. 12/AM11 held on 23.06.2010.

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

3.1.1	Case No. A-54	SPECIALITY POLYMERS PVT. LTD.	HQ F. No. 01/87/050/00473/AM09/DES-VII	Status: Approved
	NC No.: 13/AM11 Dated: 30.06.2010	Adv. Lic. No. 0310489820 Dated 10.10.2008	RLA F. No. 03/95/040/00438/AM09	

Request: Review of NC's decision taken in Meeting No. 49/AM10 held on

18.03.2009.

Decision: With D/o C&PC OM No. 46011/63/2008-PC.II, dated 16.06.2010, following adhoc norms are **approved** in supersession of earlier norms ratified in NC Meeting No. 49/AM10 held on 18.03.2009 (Case No. 3/28/87-ALC1/2008):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Acrylic Copolymer Emulsion having Solid Content 52 +/- 2% (Dipicryl MLC)	1 kg	1. Butyl Acrylate Monomer	0.205 kg
		2. Methyl Methacrylate Monomer	0.318 kg

3.1.2	Case No. A-55	HENKEL CAC PVT. LTD.		Status: Approved
	NC No.: 13/AM11 Dated: 30.06.2010	HQ F. No. 01/87/162/00170/AM10/DES-VII	RLA F. No. 03/94/040/00423/AM09	

Request: Fixation of adhoc norms for the export product “Polyester Content and 50% Solvent ”

Solution containing 50% Resin

Decision: With D/o C&PC OM No. 46011/11/2006-PC.II dated 07.06.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
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Polyester Solution containing 50% Resin Content and 50% Solvent	1 kg	1. Adipic Acid	0.385 kg
		2. Diethylene Glycol	0.165 kg
		3. Ethyl Acetate	0.500 kg

3.1.3	Case No. A-56	ALUDECOR LAMINATION PVT. LTD.	HQ F. No. 01/87/050/00059/AM10/DES-VII	Status: Approved
	NC No.: 13/AM11 Dated: 30.06.2010	Adv. Lic. No. 0210126791 Dated 21.05.2009	RLA F. No. 02/24/040/00029/AM10	

Request: Amendment in the description of Import Item No. 1.

Decision: With D/o C&PC OM No. 46011/13/2009-PC.II, dated 15.06.2010, the Committee decided to amend the description of **Import Item No. 1** to read as “**Aluminium Coil (AA3000 series)**” in substitution of ‘**Aluminium Coil (Thickness 0.45 mm)**’ as approved earlier by NC Meeting No. 18/AM10 held on 29.07.2009 (Case No. 9/10/87-ALC1/2009).

3.1.4	Case No. A-57	ALUDECOR LAMINATION PVT. LTD.	HQ F. No. 01/87/050/00622/AM09/DES-VII	Status: Approved
	NC No.: 13/AM11 Dated: 30.06.2010	Adv. Lic. No. 0210121608 Dated 29.12.2008	RLA F. No. 02/24/040/00232/AM09	

Request: **Amendment in the description of Import Item No. 1.**

Decision: With D/o C&PC OM No. 46011/13/2009-PC.II, dated 15.06.2010, the Committee decided to amend the description of **Import Item No. 1** to read as “**Aluminium Coil (AA3000 series)**” in substitution of ‘**Aluminium Coil (Thickness 0.45 mm)**’ as approved earlier by NC Meeting No. 18/AM10 held on 29.07.2009 (Case No. 2/39/87-ALC1/2008).

3.1.5	Case No. A-58	INTERNATIONAL CONVEYORS LTD.	HQ F. No. 01/87/050/01173/AM06/DES-VII	Status : Approved
	NC No.: 13/AM11 Dated: 30.06.2010	Adv. Lic. No. 0310361260 Dated 29.12.2005	RLA F. No. 03/94/040/01054/AM06	

Request: Review of decision taken in Norms Committee Meeting No. 4/AM07.

Decision: With D/o C&PC OM No. 46011/115/2005-PC.II, dated 30.06.2010, following adhoc norms are **approved** in supersession of earlier norms ratified in NC Meeting No. 4/AM07 held on 26.04.2006 (Case No. 4/42/87-ALC1/2005):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. PVC Solid Woven Fire Resistant Antistatic Conveyor Belting, Polyester Yarn content 4.34 kg +/-2% (Type 1000)	1 Sq. Mtr. (11.97 kg+/-2%)	1. Relevant Polyester Yarn	4.45 kg
		2. PVC Resin	3.34 kg
		3. DOP/Phosphate Plasticizer	2.70 kg
2. PVC Solid Woven Fire Resistant Antistatic Conveyor Belting, Polyester Yarn content	1 Sq. Mtr. (13.05 kg+/-2%)	1. Relevant Polyester Yarn	5.42 kg
		2. PVC Resin	3.39 kg
		3. DOP/Phosphate Plasticizer	2.73 kg

5.29 kg +/-2% (Type 1250)		5. DCP/1100phate 1000201	2.75 kg
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3.1.6	Case No. A-59	FLEXITUFF INTERNATIONAL LTD.	HQ F. No. 01/87/162/00025/AM11/DES-VII	Status: Approved
	NC No.: 13/AM11 Dated: 30.06.2010	Adv. Lic. No. 1110021020 Dated 04.09.2009	RLA F. No. 11/24/040/00014/AM10	

Request: **Fixation of adhoc norms for the export product ‘Reverse Printed BOPP Woven Bags’.**

Decision: With D/o C&PC OM No. 46011/39/2009-PC.II dated 30.06.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Reverse Printed BOPP Woven Bags	1 kg	1. Polypropylene Granules	0.6175 kg
		2. UV Stabilizer Master Batch	0.0296 kg
		3. PP Granules (for lamination)	0.1575 kg
		4. BOPP Film	0.2300 kg
		5. Printing Ink	0.0630 kg
		6. PP Granules	As per packing policy

3.1.7	Case No. A-60	TEGA INDUSTRIES LTD.	HQ F. No. 01/83/50/690/AM06/DES-VII	Status: Approved
	NC No.: 13/AM11 Dated: 30.06.2010	Adv. Lic. No. 0210086685 Dated 28.02.2006	RLA F. No. 02/24/40/267/AM06	

Request: Fixation of adhoc norms for the export product ‘Complete Set of SAG Mill Liner Dia 4.73 X 7.8 M Long’

Decision: With DIPP letter No. 7(314)/2009-TSW/136 dated 09.12.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Complete Set of SAG Mill Liner Dia 4.73 X 7.8 M Long containing Rubber Compound Min. 21366 kg., Alloy Steel 47477 kg., Aluminium, Profile min. 2585 kg	1 Set (73242 kg)	1. Polybutadiene Rubber (PBR)	6954.6 kg.
		2. Natural Rubber any Grade	6954.6 kg.
		3. Carbon Black Rubber Grade	8242.5 kg.
		4. Hot rolled Alloy Steel Hardox 500/JFE EH 500 A/OR Any Grade	49043.0 kg.
		5. Rubber Chemical viz. anti oxidants, accelerators & others	269.0 kg.
		6. Aluminium Extruded Profile	2628.0 kg.

ONLINE CASES

Case No.:1/39/87-ALC1/2009	Party Name:PROPACK INDUSTRIES(PROP. KUNAL PLASTICS PVT. LTD)	Meet No/Date:13/87-ALC1/2010 30.06.2010	Status: Approved
HQ File :01/87/050/00291/AM10/	RLA File :03/95/040/00459/AM10/	Lic.No/Date:0310549839 09.12.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39232100	63/0- POLYETHYLENE WHITE OPAQUE PRINTED BAGS (CONTAINING 70% LLDPE, 22%LDPE AND 8% WHITE MASTER BATCH) LAUNDRY BAGS FOR HOTEL IN VARIOUS SIZES.	200000.000	K.G	19926000.00	410000.00 US\$
				Total	19,926,000.00	410,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39011010	LLDPE GRANULES POLYMER PROPERTIES : MELT FLOW INDEX, VALUE : 1.0, UNIT :g/10 min., TEST METHOD : ASTM D-1238.	147000.000	K.G	10001880.00	205800.00 US\$	
2	39011010	LDPE GRANULES POLYMER PROPERTIES : MELT FLOW INDEX, VALUE : 0.5 TO 4.0, UNIT : g/10 min., TEST METHOD : ASTM D-1238.	46200.000	K.G	3480246.00	71610.00 US\$	
3	39061900	WHITE MASTER BATCH (CONTAINING 70% TITANIUM DIOXIDE AND 30 % LDPE) MASTER BATCH PROPERTIES : MELT FLOW INDEX, VALUE : 21.0, UNIT :g/10 min.	16800.000	K.G	1939140.00	39900.00 US\$	
				Total	15,421,266.00	317,310.00	

Decision: With D/o C&PC OM No. 46011/65/2006-PC.II dated 30.06.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene White Opaque Printed Bags (containing 70% LDPE, 22% LLDPE & 8% White Master Batch)	1 kg	1. LDPE Granules	0.735 kg
		2. LLDPE Granules	0.231 kg
		3. White Master Batch (containing 70% Titanium dioxide and 30% LDPE)	0.084 kg

Case No.:21/48/87-ALC1/2009	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:13/87-ALC1/2010 30.06.2010	Status: Approved
HQ File :01/87/050/00379/AM10/	RLA File :35/24/040/00022/AM10/	Lic.No/Date:3510028905 19.01.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39046100	63/0- PTFE INDUSTRIAL AND ENGG FINISHES: 1.PRIMER BLUE-GRADE 459N-11105 PRIMER BLUE-270 KGS; 2.TOPCOAT SPARKLING BLA-CK-GRADE 455N-11210- 660 KGS; 3.PRIMER BLACK-GRADE 459N- 11100-150 KGS.	1080.000	K.G	1296000.00	27000.00 US\$
				Total	1,296,000.00	27,000.00

Limiting Factor

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>(Value/Qty/Value & Qty)</i>
1	39046100	PTFE DISPERSION	462.803	K.G	208300.00	4166.00 US\$	
2	39046100	PFA DISPERSION	21.710	K.G	22800.00	456.00 US\$	
3	32099010	AQUEOUS BLACK DISPERSION	8776.000	K.G	3500.00	70.00 US\$	
4	32099010	ULTRAMARINE AQUEOUS BLUE DISPERSION	43.288	K.G	17300.00	346.00 US\$	
5	32099010	HYCAR	78.515	K.G	11800.00	236.00 US\$	
6	32061900	AFFLAIR	15.403	K.G	27000.00	540.00 US\$	
7	32099010	SOLVENT SURFACTANT	63.250	K.G	19000.00	380.00 US\$	
8	29321300	FURFYL ALCOHOL	7.410	K.G	3000.00	60.00 US\$	
9	32099010	POLYAMIC ACIDPOLYMER	76.770	K.G	53750.00	1075.00 US\$	
10	29321300	FEP DISPERSION	30.240	K.G	10600.00	212.00 US\$	
11	32099010	LUDOX	14.400	K.G	4350.00	87.00 US\$	
12	32099010	OXYETH METHYL SILOXANE	1.350	K.G	250.00	5.00 US\$	
13	38249090	ALUMINIUM OXIDE DISPERSION	31.200	K.G	31350.00	627.00 US\$	
14	32099010	EXTHD ACETYLENIC DIOLS	0.300	K.G	250.00	5.00 US\$	
				Total	413,250.00	8,265.00	

Decision: With D/o C&PC OM No. 46011/6/2009-PC.II dated 21.06.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. PTFE Coating Material for Top Coat Sparkling Black (Product Code 455N 11210)	1 kg	1. PTFE Dispersion	0.636 kg
		2. PFA Dispersion	0.033 kg
		3. Aqueous Black Dispersion	0.010 kg
		4. Ultramarine Aqueous Blue dispersion	0.003 kg
		5. Hycar	0.119 kg
		6. Afflair	0.022 kg
		7. Solvent Surfactant	0.096 kg
2. PTFE Coating Material for Primer Blue (Product Code 459N - 11105)	1 kg	1. Furfuryl Alcohol	0.018 kg
		2. Polyamic Acid Polymer	0.176 kg
		3. Afflair	0.001 kg
		4. PTFE Dispersion	0.120 kg
		5. FEP Dispersion	0.082 kg
		6. Ludox	0.035 kg
		7. Ultramarine Aqueous Blue Dispersion	0.133 kg
		8. Oxyeth Methyl Siloxane	0.005 kg
3. PTFE Coating Material for Primer Black (Product Code 459N-11100)	1 kg	1. Furfuryl Alcohol	0.017 kg
		2. Aluminium Oxide Dispersion	0.208 kg
		3. Aqueous Black Dispersion	0.013 kg
		4. Ultramarine Aqus. Blue	0.035 kg
		5. Polyamic Acid Polymer	0.195 kg
		6. Exthd Acetylenic Diols	0.002 kg
		7. PTFE Dispersion	0.073 kg
		8. FEP Dispersion	0.054 kg

		9. Ludox	0.033 kg
		10. Afflair	0.003 kg

Case No.:5/45/87-ALC1/2009	Party Name:SUPERFIL PRODUCTS LIMITED	Meet No/Date:13/87-ALC1/2010 30.06.2010	Status: Approved
HQ File :01/87/050/00343/AM10/	RLA File :04/24/040/00251/AM10/	Lic.No/Date:0410111000 21.01.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39161090	63/0- Copolymer Based Nylon Monofilament Yarn (SL Grade)	200000.000	K.G	47000000.00	940000.00 US\$
				Total	47,000,000.00	940,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39089090	Nylon 6/66 Chips	168000.000	K.G	26880000.00	537600.00 US\$	
2	39089090	Nylon 6 Chips	42000.000	K.G	5040000.00	100800.00 US\$	
3	38122090	Antioxidant	400.000	K.G	288000.00	5760.00 US\$	
4	34029019	Finish Oil	200.000	K.G	72000.00	1440.00 US\$	
5	34029011	Surface Active Agent	200.000	K.G	72000.00	1440.00 US\$	
6	39011010	LDPE Granules	7000.000	K.G	504000.00	10080.00 US\$	
7	48044100	Kraft Paper	25000.000	K.G	750000.00	15000.00 US\$	

				Total	33,606,000.00	672,120.00	
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Decision: With D/o C&PC OM No. 46011/39/2007-PC.II dated 12.05.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Nylon – 6/66 Copolymer Based Nylon Monofilament Yarn	1 kg	1. Nylon 6/66 Chips	0.840 kg
		2. Nylon 6 chips	0.210 kg
		3. Anti – Oxidant	0.002 kg
		4. Surface Active Agent	0.001 kg
		5. Finish Oil	0.001 kg
		6. LDPE Granules	As per packing policy
		7. Kraft Paper	As per packing policy

Case No.:2/53/87-ALC1/2009	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:13/87-ALC1/2010 30.06.2010	Status: Approved
HQ File :01/87/050/00431/AM10/	RLA File :03/95/040/00700/AM10/	Lic.No/Date:0310557086 27.01.2010	Defer Date:
Application: Request is for adhoc norms for following:			

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39072010	62/0- STERCOPOL PPG 2000 (PP) [Poly Propylene Glycol]	250000.000	K.G	23265750.00	502500.00 US\$
2	38099190	62/0- STEROSOFT CWCS (Modified Fatty Amide)	100000.000	K.G	7732100.00	167000.00 US\$
3	34021300	62/0- STEROL 12065 (Lauryl Alcohol Ethoxylate)	10000.000	K.G	740800.00	16000.00 US\$
				Total	31,738,650.00	685,500.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29221290	DI PROPYLENE GLYCOL	17600.000	K.G	1354073.60	28688.00 US\$	
2	29102000	PROPYLENE OXIDE	243600.000	K.G	18626630.40	394632.00 US\$	
3	29157020	STEARIC ACID	78290.000	K.G	3695288.00	78290.00 US\$	
4	29221190	AMINO ETHYL ETHANOL AMINE	28670.000	K.G	2909431.60	61640.50 US\$	
5	38237020	LAURYL ALCOHOL	5348.000	K.G	323104.76	6845.44 US\$	
6	29101000	ETHYLENE OXIDE	4852.000	K.G	309169.44	6550.20 US\$	
				Total	27,217,697.80	576,646.14	

Decision: With D/o C&PC OM No. 46011/90/2007-PC.II dated 18.06.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Stercopol PPG 2000 (Polypropylene Glycol)	1 kg	1. Dipropylene Glycol	0.0704 kg
		2. Propylene Oxide	0.9744 kg
2. Sterosoft CWCS (Modified Fatty Amide)	1 kg	1. Stearic Acid	0.7829 kg
		2. Amino Ethyl Ethanol Amine	0.2867 kg
3. Sterol 12065 (Lauryl	1 kg	1. Lauryl Alcohol	0.5348 kg

Alcohol Ethoxylate)

2. Ethylene Oxide

0.4852 kg

Case No.:25/6/87-ALC1/2010

Party Name:COLORPLAST SYSTEMS
PVT LTDMeet No/Date:13/87-ALC1/2010
30.06.2010

Status: Approved

HQ File :01/87/050/00042/AM11/

RLA File :05/23/040/00202/AM10/

Lic.No/Date:0510260041
08.03.2010

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39201019	62/0- Printed Plastic Cards (22000000 Nos) Using Calendared Plastic Sheet PVC/ABS 110 MT of 80+/-10%, 320+/-10% & 800+/-10% Micron & other consumable i.e Printing Ink, UV Primer, UV Varnish, offset Image Plates, Washing Chemicals, Printing Rubber Blankets (Metal Back) & Punching Tools	110.000	M.T	58567500.00	1233000.00 US\$
				Total	58,567,500.00	1,233,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39201019	Calendared Plastic Sheets (PVC/ABS) (80+/-1-%, 320+/-10% & 800+/-10% Micron)	154.000	M.T	37251875.00	784250.00 US\$	Value & Qty

2	32151190	Printing Inks (Consumable for Printing on Cards)	2310.000	K.G	5080125.00	106950.00 US\$	Value & Qty
3	32099090	UV Primer (Consumable for coating on cards)	2310.000	K.G	3301725.00	69510.00 US\$	Value & Qty
4	32099090	UV Varnish (Consumable for coating on cards)	2310.000	K.G	2540062.00	53475.00 US\$	Value & Qty
5	84439990	Water less offset Image Plates (Consumable for Printing Plates 540x404 MM of .3MM Thickness)	1320.000	Number	437000.00	9200.00 US\$	Value & Qty
6	34029041	Chemicals NP 1/NA-1/DP-1/PA-F (Consumable for washing of Plate)	22.000	Litre	24225.00	510.00 US\$	Value & Qty
7	84439990	Printing Rubber Blankets (Metal Back) (Consumable for printing purpose 525 x 414 MM (Thickness 1.9 MM+/-5%))	242.000	Number	1463475.00	30810.00 US\$	Value & Qty
8	84612019	Punching Tools (Tools to cut Plastic Sheet)	11.000	Set	812250.00	17100.00 US\$	Value & Qty
				Total	50,910,737.00	1,071,805.00	

Decision: With D/o C&PC OM No. 46011/80/2008-PC.II dated 11.06.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Printed Plastic Cards (for SIM Cards GSM/CDMA)	1 kg	1. Calendared Plastic Sheets (PVC/ABS)	1.36 kg
		2. Printing Inks	0.02 kg
		3. UV Primer	0.02 kg

			4. UV Varnish	0.02 kg
			5. Water less Offset Image Plates	0.01 No
			6. Chemicals NP 1/NA-1/DP-1/PA-F	0.20 ml
			7. Printing Rubber Blankets	0.002 No.
			8. Punching Tools	1% of FOB Value of export

Case No.:6/52/87-ALC1/2009		Party Name:VEEKAY POLYCOATS LTD.		Meet No/Date:13/87-ALC1/2010 30.06.2010		Status: Approved	
HQ File :01/87/050/00429/AM10/		RLA File :05/24/040/00509/AM10/		Lic.No/Date:0510260520 15.03.2010		Defer Date:	
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39189009	63/0- Three Layered PVC Floor Covering(Thickness 0.35mm to 2.00 mm	700000.000	K.G	61740000.00	1260000.00 US\$	

					Total	61,740,000.00	1,260,000.00
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39046900	PVC Resin	438900.000	K.G	23656710.00	482790.00 US\$	Qty
2	29173920	Phthalate Plasticizer(DOP)	233800.000	K.G	17184300.00	350700.00 US\$	Qty
3	29173920	Adipate Plasticizer (DOA)	23800.000	K.G	2565640.00	52360.00 US\$	Qty
4	28230009	Titanium Dioxide/Pigments	21000.000	K.G	2322110.00	47390.00 US\$	Qty
5	29142200	Solvents(Cyclohexanone / MEK / MIBK)	14000.000	K.G	1029000.00	21000.00 US\$	Qty
6	28230009	Processing Aid /Modifier	9800.000	K.G	576240.00	11760.00 US\$	Qty
7	29173920	PVC Stabilizer	14000.000	K.G	4116000.00	84000.00 US\$	Qty
				Total	51,450,000.00	1,050,000.00	

Decision: With D/o C&PC OM No. 46011/122/2005-PC.II, dated 21.06.2010, the Committee decided to **approve** adhoc norms as per **SION H-328** or **as applied** for by firm; **whichever is less**, for **7 import items only**.

Case No.:2/2/87-ALC1/2010	Party Name:ALUDECOR LAMINATION PVT. LTD.,	Meet No/Date:13/87-ALC1/2010 30.06.2010	Status: Approved
HQ File :01/87/050/00002/AM11/	RLA File :02/24/040/00253/AM10/	Lic.No/Date:0210140468 01.04.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
		61/0- ALUMINIUM COMPOSITE PANEL (ACP) THICKNESS 4MM ALUMINIUM		sq		65707 00

1	39201019	PLASTIC COMPOSITE PANEL COIL THICKNESS 4MM	3000.000	sq. foot	3042229.00	US\$	
				Total	3,042,229.00	65,707.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	76069290	ALUMINIUM COIL ALLUMINIUM ALLOY COIL	7711.200	K.G	1426573.00	30811.50 US\$	Value & Qty
2	39211900	PLASTIC ADHESIVE FILM PLASTIC FILM	463.200	K.G	104220.00	2250.97 US\$	Value & Qty
3	39199090	PLASTIC PROTECTIVE FILM PLASTIC FILM	267.900	K.G	3590.00	77.53 US\$	Value & Qty
4	39012000	PLASTIC GRANULES (LOW DENSITY POLYTHENE) LOW DENSITY POLYTHENE	9765.000	K.G	796629.00	17205.82 US\$	Value & Qty
5	32089029	PVDF PRIMER PAINTS PAINTS	94.500	Litre	25057.00	541.18 US\$	Value & Qty
6	32100090	PVDF PAINTS PAINTS	315.000	Litre	286650.00	6191.15 US\$	Value & Qty
7	32100090	THINER CHEMICAL	18.900	Litre	2697.00	58.25 US\$	Value & Qty
				Total	2,645,416.00	57,136.40	

Decision: With D/o C&PC OM No. 46011/13/2009-PC.II dated 15.06.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Aluminium Composite Panel (ACP) Thickness 4mm (Weight/Sq. Mtr)	1 Sq. Meter	1. Aluminium Coil (AA 3000 Series)	2.570 kg

5.66 kg+/-3%)

2. Plastic Adhesive Film	0.154 kg
3. Plastic Protective Film	0.089 kg
4. LDPE Granules	3.250 kg
5. PVDF Primer Paint	0.030 litre
6. PVDF Paint	0.105 litre
7. Thinner	0.006 litre

Case No.:4/3/87-ALC1/2010

Party Name:BLUEBELL POLYMERS
PRIVATE LTD.

Meet No/Date:13/87-ALC1/2010
30.06.2010

Status:
Approved

HQ File :01/87/050/00009/AM11/

RLA File :08/24/040/00007/AM11/

Lic.No/Date:0810088143
12.04.2010

Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39073000	62/0- MEDIUM MOLECULAR WEIGHT EPOXY RESIN 75% SOLUTION IN XYLENE (BLUMER 1450 XX)	30000.000	K.G	3786750.00	82500.00 US\$
				Total	3,786,750.00	82,500.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
		EPOXY RESIN / EPOXIDE RESIN					

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1	39073000	Condn.: - This licence issued under para 4.7 of H.B. 2009 -14. being fixation of norms by ALC, New Delhi.	17700.000	K.G	2599776.00	56640.00 US\$	Value & Qty
				Total	2,599,776.00	56,640.00	

Decision: With D/o C&PC OM No. 46011/32/2007-PC.II dated 18.06.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Medium Molecular Weight Epoxy Resin 75% Solution in Xylene (Blumer 1450 XX)	1 kg	Epoxy Resin / Epoxide Resin	0.590 kg

Case No.:2/4/87-ALC1/2010	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:13/87-ALC1/2010 30.06.2010	Status: Approved
HQ File :01/87/050/00011/AM11/	RLA File :03/95/040/00796/AM10/	Lic.No/Date:0310569856 16.04.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39061090	62/0- BUTYL ACRYLATE, ETHYL ACRYLATE & VINYL ACETATE MONOMER COPOLYMER EMULSION HAVING SOLIDS 65+/-1% STABILISED BY EMULSIFER (PIDICRYL 7500)	30000.000	K.G	1748000.00	38000.00 US\$
				Total	1,748,000.00	38,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29153200	VINYL ACETATE MONOMER	720.000	K.G	37562.00	799.20 US\$	Value & Qty
2	29161490	HYDROXY ETHYL METHACRYLATE	390.000	K.G	54440.00	1158.30 US\$	Value & Qty
3	29161100	ACRYLIC ACID	420.000	K.G	10462.00	222.60 US\$	Value & Qty
4	29161210	BUTYL ACRYLATE	16620.000	K.G	1257635.00	26758.20 US\$	Value & Qty
5	29161290	ETHYL ACRYLATE	510.000	K.G	39071.00	831.30 US\$	Value & Qty
				Total	1,399,170.00	29,769.60	

Decision: With D/o C&PC OM No. 46011/65/2005-PC.II dated 30.06.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Butyl Acrylate, Ethyl Acrylate and Vinyl Acetate Monomer Copolymer emulsion having solids 65+/-1% Stabilised by Emulsifiers (Pidicryl 7500)	1 kg	1. Vinyl Acetate Monomer	0.0240 kg
		2. Hydroxyl Ethyl Methacrylate	0.0130 kg
		3. Acrylic Acid	0.0140 kg
		4. Butyl Acrylate	0.5540 kg
		5. Ethyl Acrylate	0.0170 kg

Case No.: 3/4/87-ALC1/2010	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:13/87-ALC1/2010 30.06.2010	Status: Approved
HQ File :01/87/050/00012/AM11/	RLA File :03/95/040/00806/AM10/	Lic.No/Date:0310569866 16.04.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39061090	62/0- BUTYL ACRYLATE & STYRENE MONOMER COPOLYMER EMULSION HAVING SOLIDS 56+/-1% STABILISED BY EMULSIFIER (PIDICRYL 7400)	92000.000	K.G	4436240.00	96440.00 US\$
				Total	4,436,240.00	96,440.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29161210	BUTYL ACRYLATE	36532.280	K.G	2764398.00	58816.97 US\$	Value & Qty
2	29025000	STYRENE	14131.200	K.G	783716.00	16674.82 US\$	Value & Qty
3	29241900	ACRYLAMIDE	956.800	K.G	87691.00	1865.76 US\$	Value & Qty
				Total	3,635,805.00	77,357.55	

Decision: With D/o C&PC OM No. 46011/80/2005-PC.II dated 30.06.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Butyl Acrylate & Styrene Monomer	1 kg	1. Butyl Acrylate	0.3970 kg

Copolymer Emulsion having Solids 56 +/- 1% stabilised by emulsifiers (Pidicryl 7400)	2. Styrene	0.1536 kg
	3. Acrylamide	0.0104 kg

Case No.:4/4/87-ALC1/2010	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:13/87-ALC1/2010 30.06.2010	Status: Approved
HQ File :01/87/050/00013/AM11/	RLA File :03/95/040/00026/AM11/	Lic.No/Date:0310569988 19.04.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39051290	63/0- POLYVINYL ACETATE EMULSION SOLID CONTENT 56% +/- 1% (PACKED IN 3200 HDPE DRUMS NT WT. 8.50 KGS EACH)	768000.000	K.G	34369920.00	748800.00 US\$
				Total	34,369,920.00	748,800.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39123919	HYDROXY ETHYL CELLULOSE	5606.400	K.G	1351002.24	29433.60 US\$	Value & Qty
2	29153200	VINYL ACETATE MONOMER	340992.000	K.G	13538575.87	294958.08 US\$	Value & Qty
3	29153990	VEOVA 10	14438.400	K.G	1192900.60	25989.12 US\$	Value & Qty
4	29242190	ACRYLAMIDE	2073.600	K.G	256981.25	5598.72 US\$	Value & Qty
5	29051300	NORMAL BUTANOL	36096.000	K.G	2584617.98	56309.76 US\$	Value & Qty
6	29171400	MALEIC ANHYDRIDE	23040.000	K.G	1480550.40	32256.00 US\$	Value & Qty

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	Currency of realisation)
1	39052900	63/0- VINYL ACETATE & 2ETHYL HEXYL ACRYLATE COPOLYMER EMULSION SOLID CONTENT 58% +/- 1% (PACK IN 1680 HDPE DRUM N WT @ 8.78 KG	403200.000	K.G	16748726.40	364896.00 US\$
				Total	16,748,726.40	364,896.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29153200	VINYL ACETATE MONOMER	195390.720	K.G	7757695.45	169012.97 US\$	Value & Qty
2	29161210	2 ETHYL HEXYL ACRYLATE	20059.200	K.G	2071613.88	45133.20 US\$	Value & Qty
3	39123919	HYDROXY ETHYL CELLULOSE	2701.440	K.G	650979.50	14182.56 US\$	Value & Qty
4	29242190	ACRYLAMIDE	1124.930	K.G	145866.60	3177.92 US\$	Value & Qty
5	34021300	SURFACTANTS	8600.260	K.G	789503.50	17200.51 US\$	Value & Qty
6	29051300	NORMAL BUTANOL	2822.400	K.G	202095.12	4402.94 US\$	Value & Qty
7	29171400	MALEIC ANHYDRIDE	1814.400	K.G	116593.34	2540.16 US\$	Value & Qty
8	34021900	FOAMASTER-S	249.980	K.G	37291.36	812.45 US\$	Value & Qty
9	39019090	HIGH DENSITY POLYETHYLENE (BLOW MOULDING GRADE)	15489.330	K.G	952686.80	20755.70 US\$	Value & Qty
				Total	12,724,325.55	277,218.41	

Decision: With D/o C&PC OM No. 46011/10/2005-PC.II dated 18.06.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Vinyl Acetate & 2 Ethyl Hexyl Acrylate Copolymer Emulsion Solid Content 58% +/- 1% (PACK IN 1680 HDPE DRUM N WT @ 8.78 KG	1 kg	1. Vinyl Acetate Monomer	0.4846 kg
		2. 2 Ethyl Hexyl Acrylate	0.0497 kg
		3. Hydroxy Ethyl Cellulose	0.0067 kg

58% +/- 1% (Modified)	4. Acrylamide	0.0028 kg
	5. Surfactants	0.0213 kg
	6. Normal Butanol	0.0070 kg
	7. Maleic Anhydride	0.0045 kg
	8. Foamaster – S	0.0006 kg
	9. High Density Polyethylene (Blow Moulding Grade)	As per packing policy

Case No.:6/4/87-ALC1/2010	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:13/87-ALC1/2010 30.06.2010	Status: Approved
HQ File :01/87/050/00015/AM11/	RLA File :03/95/040/00024/AM11/	Lic.No/Date:0310570130 20.04.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
<i>1</i>	<i>39052900</i>	<i>63/0- VINYL ACETATE & 2ETHYL HEXYL ACRYLATE COPOLYMER EMULSION SOLID CONTENT 58% +/- 1% (PACKED IN FLEXI BAGS)</i>	<i>1320000.000</i>	<i>K.G</i>	<i>54832140.00</i>	<i>1194600.00 US\$</i>
				Total	<i>54,832,140.00</i>	<i>1,194,600.00</i>

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
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1	29153200	VINYL ACETATE MONOMER	639672.000	K.G	25397217.25	553316.28 US\$	Value & Qty
2	29161210	2 ETHYL HEXYL ACRYLATE	65670.000	K.G	6782069.25	147757.50 US\$	Value & Qty
3	39123919	HYDROXY ETHYL CELLULOSE	8844.000	K.G	2131182.90	46431.00 US\$	Value & Qty
4	29242190	ACRYLAMIDE	3682.800	K.G	477539.47	10403.91 US\$	Value & Qty
5	34021300	SURFACTANTS	28155.600	K.G	2584684.08	56311.20 US\$	Value & Qty
6	29051300	NORMAL BUTANOL	9240.000	K.G	661620.96	14414.40 US\$	Value & Qty
7	29171400	MALEIC ANHYDRIDE	5940.000	K.G	381704.40	8316.00 US\$	Value & Qty
8	34021900	FOAMASTER-S	818.400	K.G	122084.82	2659.80 US\$	Value & Qty
				Total	38,538,103.13	839,610.09	

Decision: With D/o C&PC OM No. 46011/10/2005-PC.II dated 18.06.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Vinyl Acetate & 2 Ethyl Hexyl Acrylate Copolymer Emulsion Solid Content 58% +/- 1% (Modified)	1 kg	1. Vinyl Acetate Monomer	0.4846 kg
		2. 2 Ethyl Hexyl Acrylate	0.0497 kg
		3. Hydroxy Ethyl Cellulose	0.0067 kg
		4. Acrylamide	0.0028 kg
		5. Surfactants	0.0213 kg
		6. Normal Butanol	0.0070 kg
		7. Maleic Anhydride	0.0045 kg
		8. Foamaster – S	0.0006 kg

3.2 Following applications are **deferred**:

ONLINE CASES

1	Case No.:3/1/84-ALC3/2009	Party Name:DYUTI ENTERPRISE PRIVATE LIMITED	Meet No/Date:13/87-ALC1/2010 30.06.2010	Status: Deferred
	HQ File :01/84/050/00467/AM09/	RLA File :02/24/040/00284/AM09/	Lic.No/Date:0210124438 18.03.2009	Defer Date:28.07.2010
	Position: D/o C&PC will furnish comments.			

2	Case No.:21/6/87-ALC1/2010	Party Name:K.K. NAG LTD.,	Meet No/Date:13/87-ALC1/2010 30.06.2010	Status: Deferred
	HQ File :01/87/050/00038/AM11/	RLA File :25/21/040/00025/AM10/	Lic.No/Date:2510002634 09.11.2009	Defer Date:28.07.2010
	Position: Copy of application is still awaited from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

3	Case No.:9/36/87-ALC1/2009	Party Name:LAXMI ELECTRONICS MOULDS & PRECISION ENGG P.LTD.	Meet No/Date:13/87-ALC1/2010 30.06.2010	Status: Deferred
	HQ File :01/87/050/00281/AM10/	RLA File :07/24/040/00312/AM10/	Lic.No/Date:0710068463 25.11.2009	Defer Date:28.07.2010
	Position: D/L No. 46011/84/2009-PC.II dated 16.02.2010 issued by D/o C&PC, followed by reminder from DGFT on 25.05.2010. Reply is still awaited from the firm. Final reminder with a copy of D/L may be issued to firm by DGFT.			

	Case No.:26/6/87-ALC1/2010	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:13/87-ALC1/2010 30.06.2010	Status: Deferred
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8	HQ File :01/87/050/00043/AM11/	RLA File :52/24/040/00022/AM10/	Lic.No/Date:5210029888 05.03.2010	Defer Date:28.07.2010
	Position: D/L No. 46011/31/2008-PC.II dated 10.06.2010 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

10	Case No.:5/52/87-ALC1/2009	Party Name:AMIA NTIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:13/87-ALC1/2010 30.06.2010	Status: Deferred
	HQ File :01/87/050/00428/AM10/	RLA File :17/24/040/00051/AM10/	Lic.No/Date:1710003159 11.03.2010	Defer Date:28.07.2010
	Position: D/o C&PC will furnish comments.			

12	Case No.:1/2/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:13/87-ALC1/2010 30.06.2010	Status: Deferred
	HQ File :01/87/050/00001/AM11/	RLA File :31/24/040/00240/AM10/	Lic.No/Date:3110042711 31.03.2010	Defer Date:28.07.2010